

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-220

Appeal No. - 188/252/ND/2020

New CA/685 /C-V/ND/2020

IN THE MATTER OF:

Naveen Gupta

...Applicant

Vs.

RoC

.....Respondent

SECTION

U/s 252

Order delivered on 24.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : RAJEEV AHUJA

For the Respondent :

ORDER

By filing this application, the petitioner is prayed for early listing of Company Appeal no. 188/252/ND/2020.

Heard, the Ld. Counsel for the petitioner. Prayer is allowed. Registry is directed to list this appeal on 15.12.2020. With this order, the present application stands disposed off.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)